

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

STARRED QUESTION NO:201  
ANSWERED ON:03.03.2006  
UASL AGREEMENT  
Mahtab Shri Bhartruhari

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether Telecom Operators have failed to fulfil the roll-out obligation under the Unified Access Services Licence Agreement;
- (b) if so, the reasons thereof; and
- (c) if so, the remedial measures taken by Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD )

(a) to (c): A statement is laid on the Table of the House.

STATEMENT TO BE LAID ON THE TABLE OF THE LOK SABHA IN RESPECT OF PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 201 FOR 3RD MARCH, 2006 REGARDING UASL AGREEMENT.

(a) Yes, Sir.

(b) & (c) The Unified Access Service Licences are technology neutral and a licensee can provide wireline, wireless or both types of access network. The Licensees are to cover 10% of the District Headquarters within one year from the effective date of the licence. As the various licensees have failed to submit requisite test certificates, action as per the terms and conditions of the licence agreement is under consideration.